

**IN THE HIGH COURT OF BOMBAY AT GOA****WP NO.132 OF 2020**

**Pandurang Vishnu Mahatma  
(Dec.) through Gitadevi P.  
Mahatme thr. her Att.  
Sayindandan S. Satordekar**

**..... Petitioner**

**V e r s u s**

**Otto Jaime Hamilton P. De  
Souza and anr.**

**..... Respondents.**

Mr. A. D. Bhobe, Advocate for the Petitioner.  
Mr. J. Coelho Pereira, Senior Advocate with Mr. V. Pavithran, Advocate for  
the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 24th JULY, 2020.**

**ORDER:**

By consent, post the matter on 31/7/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**